

Doppler Test for sport persons

148. SHRI SANJAY RAUT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the matters pertaining to annual recognition of National Sports Federations for this year is under consideration of the Ministry;

(b) if so, the details thereof; and

(c) whether the Ministry has made Doppler Test compulsory for the sportpersons competing in national and international events and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) The matters pertaining to annual recognition of National Sports Federations (NSFs) for the year 2019 has been considered in the Ministry and necessary orders in this regard have been issued.

(c) The Ministry has not issued any instructions to make Doppler Test compulsory for the sport persons competing in national and international events.

Procedure followed for the Rafale Jets contract

149. SHRI PARTAP SINGH BAJWA: Will the Minister of DEFENCE be pleased to state:

(a) the exact date on which the Hon'ble Prime Minister announced the deal for 36 Rafale Jets in France;

(b) the exact date on which the Cabinet Committee on Security approved the Deal for 36 Rafale Jets;

(c) whether any concerns regarding pricing raised by Defence Ministry Officials in the Indian Negotiating Team; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) A joint statement was issued on 10th April, 2015 during the visit of the Hon'ble Prime Minister to France which indicated an intent to acquire 36 Rafale Jets in fly-away condition. After approval of the Cabinet Committee on Security (CCS) on 24th August, 2016, an Inter-Governmental Agreement was signed on 23rd September, 2016.